

**GOVERNMENT OF INDIA
LAW , JUSTICE AND COMPANY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:861
ANSWERED ON:27.07.2000
NATIONAL COMMISSION ON CONSTITUTION REVIEW
T.T.V. DHINAKARAN

Will the Minister of LAW , JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether the Commission on Constitution Review has been asked to suggest amendments in the Constitution to protect 69 per cent reservation in educational and job opportunities in Tamil Nadu; and

(b) if so, the details thereof?

Answer

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (INDEPENDENT CHARGE) AND THE MINISTER OF STATE OF THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI ARUN JAITLEY)

(a) No, Sir.

(b) Does not arise.